Wrktm Answrs USE OF RAILWAY SALOONS

700. SHRI M. M. DHARrA: Will the Minister of RAILWAYS be pleased to state

- (a) the total number of saloons available with the Indian Railways.
- (b) the categories of Officers including Railway Officers, who are entitled to the use of these saloons; and
- (c) the cost incurred on the mainte-nance of the saloons during the years 1965-66, 1966-67 and 1967-68?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) There are about airconditioned /non-aircon-ditioned Saloons/Tourist Cars used by V.I.Ps, tourists and private parties; in addition there are about 327 bogie (8-wheeler), 59 6-wheeler and 658 4wheeler inspection carriages.

- (b) A list of persons entitled to the use of saloons is enclosed. All Railway Officers holding gazetted ranks are entitled to the use of inspection carriages when travelling on duty.
- (c) Maintenance charges in respect o' coaches, type-wise, are not compiled.

*Vice President

One Standard Gauge Saloon. Ministers of

the One Standard Gauge Cabinet and Min-Saloon, isters of State.

Chief and Vice-1 Chief of the

Army Staff.

Chief of the / One Standard Gauge Naval Staff. Saloon. +

Chiff of the Air j

Staff.

Members of the Plan- One Standard Gauge Commission. Saloon each. ;ng

Minister One Standard Gauge Deputy oi' Railways. Saloon

The Hon'ble Chief One Standard Gauge Justice of India, Saloon or an inspection carriage from the Supreme Court.

ordinary stock Railways.

*If and when a requisition is placed with any Railway by the Vice-President for a Standard Gauge or Metre Gauge train, it is made available to hirn.

fArmy Commanders are authorised to use Saloons within their own commands subject to the proviso that they will use them only when they are required as travelling offices and for overnight accommodation at halts.

DEVELOPMENT OF RAILWAVS IN KERALA AND MYSORE

tv Questions

701. SHRI G. GQPINATHAN NAIR. Will the Minister of RAILWAYS be pleased to state :

- (a) the schemes proposed by the Government of Kerala for the development of railways during the Fourth Five Year Plan period in Kerala; and
- (b) the schemes formulated by Government for the development of railways in Kerala and Mysore during the said period?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) The schemes proposed by the State Government of Kerala during the 4th Plan were :-

A. Gauge Conversion:

Ernakulam-Ouilon-Trivandrttm M.G. section into B. G.

- Ii. V«i' Constructions:
 - 1. Kottayam-Bodinayakannur Peermade and Kumili.
 - 2. Tellichery-Mysore.
 - 3. Kayamkulam-Ernakulam via Alleppey.
- Trivandrum-Cape Comorin.
- 5. Kttttipuram-Ernakulam via Guruvayoor and Cranganore.
- (b) Railway development is not envisaged on any State wise or region-wise concepts, but on overall development considerations in the national interest. The Fourth Plan proposals for new lines have not yet been finalised and il is not possible to indicate which railway schemeSjifany, will fall in Kerala and Mysore

PETITION SUBMITTED HY RAILWAY EMPLOYEES OF BHATINDA STATION

702. SHRI YELLA REDDY:

SHRI M. V. BHADRAM: Will the Minister of RAILWAYS be pleased to state

- (a) whether Government have recently received any representation from the yard staff of the Bhatinda Station on the Northern Railway:
 - (b) if so, what are their grievances; and
- (e) what action has been taken by Go" vernment to redress their grievances?